

Friday, September 3, 1869

ABSTRACT OF PROCEEDINGS

COUNCIL OF THE GOVERNOR GENERAL OF INDIA

LAWS AND REGULATIONS.

VOL 8

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Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 and 25 Vic., cap. 67.

The Council met at Simla on Friday, the 3rd September 1869.

P R E S E N T :

His Excellency the VICEROY and GOVERNOR GENERAL of India, K.P., G.C.S.I., *Presiding.*

His Excellency the COMMANDER-IN-CHIEF, K.C.B., G.C.S.I.

Major-General the Hon'ble Sir H. M. DURAND, C.B., K.C.S.I.

The Hon'ble H. SUMNER MAINE.

The Hon'ble JOHN STRACHEY.

The Hon'ble B. H. ELLIS.

The Hon'ble F. R. COCKERELL.

The Hon'ble Colonel R. STRACHEY.

VOLUNTEER CORPS BILL.

His Excellency the COMMANDER-IN-CHIEF presented the report of the Select Committee on the Bill to amend the Volunteer Corps Act (No. XXXIII of 1857).

ADMINISTRATION OF ESTATES (HYDERABAD ASSIGNED DISTRICTS) BILL.

The Hon'ble MR. MAINE moved that the report of the Select Committee on the Bill to facilitate the administration of estates in the Hyderabad Assigned Districts be taken into consideration. He said that the Committee had made no change in the Bill, which simply altered the definitions of "Presidency of Madras" and "Presidency of Bombay" in the Administrator General's Act, and would thus transfer, for the purpose of administering estates of deceased British subjects, the Hyderabad Assigned Districts from the Administrator General of Madras to the like functionary at Bombay. The Committee recommended that the Bill should be passed.

EUROPEAN VAGRANCY BILL.

The Motion was put and agreed to.

The Hon'ble Mr. Maine then moved that the Bill be passed.

The Motion was put and agreed to.

EUROPEAN. VAGRANCY BILL.

The Hon'ble Mr. MAINE asked leave to postpone the presentation of the report of the Select Committee on the Bill to provide against European Vagrancy.

Leave was granted.

The Council then adjourned till Friday, the 10th September.

WHITLEY STOKES,

*Secy. to the Council of the Govr. Genl.
for making Laws and Regulations.*

SIMLA, }
The 3rd September 1869. }